NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.73/BB/ 2017	-	For filing Affidavit	230/ 232	Minera Steel & Power Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
į	Brikal. K. Arjun	Adm. der Restioner	SPA

ORDER

Counsel for Petitioner is present. He has filed synopsis and also the order copy of the NCLT-Mumbai Bench. He is further directed to suggest the name of Chairman and Scrutinizer, in case Tribunal orders for convening the meeting of Unsecured Creditors. List it on 07/12/2017.

Member (T)

Member (J)